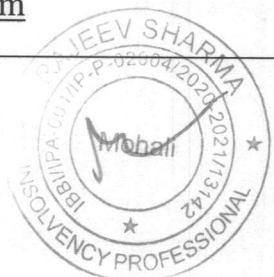


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SEL TEXTILES LIMITED OPERATING IN THE MANUFACTURING,
PROCESSING, AND TRADING OF YARNS, FABRICS, AT G.T. ROAD, OPP
MCDONALDS DORAHA, LUDHIANA, , PUNJAB, INDIA-141421
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SEL TEXTILES LIMITED U17299PB2008PLC032050
2. Address of the registered office	G.T. Road, Opp Mcdonalds Doraha, Ludhiana, Punjab, India-141421
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Doraha Registered Office (Punjab) Hansi Plant(Haryana) NeemranaPlant(Rajasthan) LambiPlant (Punjab) Nawasahar Plant (Punjab
5. Installed capacity of main products/ services	Hansi Plant-57000 Spindles Neemrana Plant-60000 Spindles Lambi Plant-77000 Spindles Nawasahar Terry Towel-84 Looms
6. Quantity and value of main products/ services sold in last financial year	33.74 Crore (Fy 22-23)
7. Number of employees/ workmen	Employee-05 Workers-14
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Expression of Interest is being invited for cluster of assets of the corporate debtor in terms of Regulation 36B(6A) of the Insolvency and Bankruptcy Board of India (insolvency Resolution Process for Corporate Persons) Regulations, 2016 Please refer detailed invitation of expression of interest with details of clusters of assets of the Corporate Debtor, and relevant dates for subsequent events of the process, can be obtained by sending mail to: rpselltextile@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Resolution Applicant must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016 Details can be sought by sending a request to Resolution Professional at rpselltextile@gmail.com
10.	Last date for receipt of expression of interest	23/11/2024
11.	Date of issue of provisional list of prospective resolution applicants	26/11/2024
12.	Last date for submission of objections to provisional list	28/11/2024
13.	Date of issue of final list of prospective resolution applicants	30/11/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30/11/2024
15.	Last date for submission of resolution plans	30/12/2024
16.	Process email id to submit EOI	rpselltextile@gmail.com



Mr. Rajeev Sharma
Resolution Professional

In the matter of M/s SEL TEXTILES LIMITED
Reg no.: (IBBI/IPA-001/IP-P-02004/2020-2021/13142)
H.No. 58, (Near Gate No. - 9), Shivalik City,
Sector -127, Kharar, Near Mansa Devi Mandir,
Sahibzada Ajit Singh Nagar, Punjab -140307

Date: 07.11.2024
Place: Punjab